

**Government of Jammu and Kashmir**  
**LABOUR AND EMPLOYMENT DEPARTMENT**  
**Civil Secretariat, J&K Jammu/Srinagar**  
**###**

**Notification**

Jammu, the 8<sup>th</sup> June, 2023

**S.O.** 313 In exercise of the powers conferred by section 112 read with 115 of the Factories Act, 1948, the Government hereby proposes to make the following amendment in the Jammu and Kashmir Factories Rules, 1972 which is published for the information of all persons likely to be affected thereby; and

Notice is hereby given that the draft amendment shall be taken into consideration after the expiry of the period of 45 days from the date on which the copies of the official gazette in which this notification is published are made available to the public; and

Objections and suggestions, if any, may be addressed to Administrative Secretary, Labour and Employment Department, Room No. 3/5 Mini Block, Civil Secretariat, Jammu and Room No. 130/1 Main Building, Civil Secretariat, Srinagar on or by email at [labourem@gmail.com](mailto:labourem@gmail.com).

Any objections/suggestion received after the expiry of the said period shall not be entertained.

**“Rule 50 is hereby omitted”.**

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

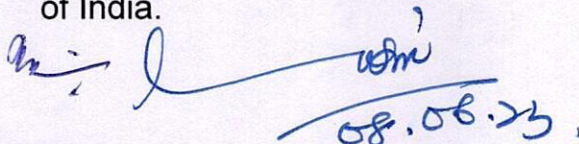
Secretary to the Government,  
Labour & Employment Department.

No. LE-Lab/50/2022-11

Dated: 08.06.2023

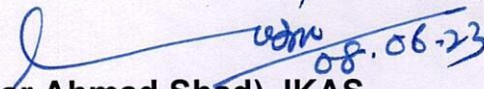
**Copy to the:**


1. Secretary to Government of India, Ministry of Labour and Employment, Shram Shakti Bhawan, New delhi-110001.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Joint Secretary (J&K and Ladakh), Ministry of Home Affairs, Government of India.

  
08.06.23



4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Labour Commissioner, J&K, Srinagar/Jammu with the request for providing physical file/leaves in Original along with this S.O to Presiding Officer, Industrial Tribunal/Labour Court, J&K Jammu for further action at their end.
6. Director Information, J&K, Jammu with the request to publish the S.O. in the leading local newspapers of Srinagar/Jammu.
7. General Manager, Government Press, Srinagar/Jammu for its publication in the next issue of Government Gazette.
8. Presiding Officer, Industrial Tribunal/Labour Court, J&K Jammu along with full case details/leaves in original.
9. Assistant Registrar, J&K, High Court, Jammu.
10. Deputy Labour Commissioner, Jammu.
11. Private Secretary to Commissioner/Secretary to Government, Labour and Employment Department.
12. I/C Website (L&E).
13. SRO file/stock file (w.2.s.c.)

  
**(Nisar Ahmad Shad) JKAS**  
**Deputy Secretary to the Government**

  
08.06.2023